

[Translation]

Conversion of Residence Into Monument

845. SHRI MANOJ KUMAR SINHA : Will the PRIME MINISTER be pleased to state :

(a) the number of residences of our National Leaders in Delhi converted into monuments;

(b) the details thereof;

(c) whether the Delhi residence of Sardar Ballabh Bhai Patel has also been converted into monument; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Four residences of National Leaders have been converted into monuments.

(b) 1. Teen Murti House : Converted into Jawaharlal Nehru Memorial Fund and Nehru Memorial Museum & Library Society.

2. 1, Safdarjung Road & 1, Akbar Road : These two bungalows are in possession of Indira Gandhi Memorial Trust. No formal allotment has, however, been made so far.

3. 12, Willingdon Crescent : Allotted to Sanjay Gandhi Memorial Trust.

(c) and (d). Late Sardar Ballabh Bhai Patel was not allotted any residence from the General Pool.

[English]

Uri Hydroelectric Power Project

846. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) whether the construction work on the Uri Hydroelectric Power Project has been started as per the revised schedule;

(b) if so, the details thereof;

(c) if not, the reasons for delay;

(d) the estimated cost and the capacity in Magawatt thereof; and

(e) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Yes, Sir. All major works are nearing completion. One Unit of 120 Megawatt

(MW) was spun on 21.10.1996, and the work on the other 3 units of 120 MW is under progress. Overall about 96.5% works of the Project have been completed.

(c) Does not arise

(d) and (e). The estimated cost of the Project at Mach, 1995 price level is Rs. 3070.67 crores. The installed capacity of the Project is 480 MW (4x120 MW) and the Project is expected to be fully commissioned by May, 1997.

Unauthorised Construction

847. SHRI RAMSAGAR : Will the PRIME MINISTER be pleased to refer to the answer given to USQ 2299 dated July 31, 1996 regarding unauthorised construction and state :

(a) whether the information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The Municipal Corporation of Delhi has reported that some unauthorised constructions by owner/builder have been noticed in Satya Niketan and Mochi Bagh. Unauthorised constructions detected in two cases in Satya Niketan in the year 1996 have been booked under the relevant sections of the Delhi Municipal Corporation Act, 1957.

Sirmur Plot

848. SHRIMATI JAYAWANTI NAVIN CHANDRA MEHTA : Will the PRIME MINISTER be pleased to state:

(a) the reasons for not handing over Maharashtra Government owned Sirmur Plot to the State Government on their demand for construction of Maharashtra Sadan in Delhi.

(b) whether it is a fact that the properties of other States have been handed over to them;

(c) if so, the details thereof; and

(d) the time by which the said plot is likely to be handed over to the State Government of Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The Sirmur Plot was taken by the Central Government in 1943 from the then Baroda Darbar and since then it is with the Central Government. This plot is required by the Central Government for its own use and as such cannot be returned to the Government of Maharashtra. The Government of Maharashtra has been offered 1.5 acres